

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5030/2022

JAI PRAKASH UTTAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Only I.A. No.40758 of 2025 Application for early hearing is to be listed.

Date : 12-08-2025 This appeal was called on by way of mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.

For Respondent(s) : Ms. Sakshi Kakkar, AOR

UPON mentioning, the Court made the following
O R D E R

1. On being mentioned, the matter is taken on Board.
2. List I.A. No. 40758 of 2025 in Civil Appeal No. 5030 of 2022 in the month of September, 2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR